
(2021) 10 OHC CK 0046
In the Orissa High Court
Case No : Writ Appeal No. 778 Of 2021

Jitendra Kumar Das And Others

APPELLANT

Vs

State Of Odisha And Others

RESPONDENT

Date of Decision : 18-10-2021

Acts Referred:

Citation : (2021) 10 OHC CK 0046

Hon'ble Judges : Biswajit Mohanty, J; K.R. Mohapatra, J

Bench : Division Bench

Judgement

This matter is taken up through Video Conferencing Mode.

Heard Mr. Das, learned counsel for the Appellants and Mr. Rout, learned ASC for Respondent Nos. 1 to 3.

Issue notice.

Since Mr. Rout, learned ASC accepts notice on behalf of Opposite Party Nos. 1 to 3 three extra copies of the appeal memo shall be served on him by 29th October, 2021.

Requisites for issuance of notice to Respondent Nos. 4 to 57 by registered post with AD shall be filed by 29th October, 2021.

List this matter on 10th December, 2021.

Till the next date, operation of order dated 9th September, 2021 passed in W.P. (C) No. 5079 of 2021 under Annexure-3 shall remain stayed.

Issue urgent certified copy of the order on proper application.

.....